

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO 11 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE K NATARAJAN

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH ORDERS			
1	CRL.P 200341/2024 REG: MEMO FOR WITHDRAWAL A/W OFFICE NOTE 2) NON COMPLIANCE OF OFFICE OBJECTION (4TH TIME) (CIRCULAR NO R(J) 17/2019 DTD 12.06.2019 AND SAME IS K/B)	(439(Cr.PC)/483(BNSS), MANURE ASHOK KUMAR)	
ADMISSION			
2	CRL.A 200251/2024 A/W OFFICE NOTE (DATE)	(U/S 14 (A),) BASAVALING NASI & N S RATAN KUMAR FOR APPELLANTS NO.2 TO 4 V/O DATED 01.10.2024 APPELLANT NO.1 IS DISMISSED AS HAVING BECOME INFRACTUOUS	HCGP FOR R1, R2 AND R3 R3 - (VICTIM OR DE- FACTO COMPLAINANT)
3	CRL.P 201002/2024 (DATE)	(482(Cr.PC)/528(BNSS), R S LAGALI)	HCGP FOR R1 LIYAQAT FAREED USTAD FOR R2
4	CRL.P 201287/2024 A/W OFFICE NOTE A/W IA 1/2024 FOR STAY (CIRCULAR R(J) 169/2022 DTD 21.09.2022 AND SAME IS K/B) (DATE)	(482(Cr.PC)/528(BNSS), ARUNA P CHAVAN)	ANITHA REDDY FOR STATE

COURT HALL NO :3

FURTHER HEARING

5 CRL.P (482(Cr.PC)/528(BNSS), SHIVANAND V
201667/2022) PATTANASHETTI VENKATESH C
(S) MALLABADI
(DATE) FOR R1
HCGP FOR R2

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